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been issued on 17th June 1955 to complete the provision of reading lights within 6 months.

(5) Inequality of work-load among the railways to be removed—

The Eastern Railway, which has been carrying a heavy work load, has since been split up from 1st Augusi, 1955 into two railways, namely the Eastern and the South Eastern Railways.

DR. SHRIMATI SEETA PARMA-NAND: How many Members are on this Consultative Council and how many are women? If there are no women, may I know why the Railway Ministry is reluctant to give adequate representation to women in all these committees?

SHRI O. V. ALAGESAN: I have not counted the number of women on the Committee.

DR. SHRIMATI SEETA PARMA-NAND: There is none, I think.

SHRI O. V. ALAGESAN. If that is so, I shall certainly take this into consideration.

SHRI H. P. SAKSENA: Does the railway administration permit of sex representation, woman and man? Is representation on the railways given on the basis of sex, I ask?

(No reply)

LAND RECLAMATION BY CENTRAL TRACTOR ORGANISATION

- *64 MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) how many acres of Kans-infested land have so far been reclaimed and brought under cultivation in Uttar Pradesh by the Central Tractor Organization;
- (b) the area of jungles so far cleared off and brought under cultivation in tiisit State by that organization; and

(c) how many acres of the land mentioned in parts (a) and (b) above are cultivated by private individuals and how many by Government?

to Questions

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): ia> 2,77,750 acres of Kans lands have been reclaimed by the Organisation. The figure is provisional as some of the reclaimed areas have to be resurveyed. The C.T.O. has carried out land reclamation only and no cultivation work has been done by it. However, according to information received from the U.P. Government almost the whole of this area is under cultivation.

- (b) 41,422 acres have been reclaimed. As for cultivation, which has not been attended to by the C.T.O., information is awaited from the State Government.
- (c) All the reclaimed Kans-lands belong to, and are cultivated by, private individuals. Regarding the jungle lands, information is awaited from the State Government.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: May I know, Sir, what is the latest position in regard to the reclamation charges per acre for Madhya Bharat? There was some complaint of the charges being too high.

DR. P. S. DESHMUKH: It is under consideration of the Government to reduce the charges to Rs. 30 per acre per hour provided the State Government are prepared to bear half the portion of the loss that will be incurred by the Government.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: But is the Government considering further reduction?

DR. P. S. DESHMUKH: Not further than this.

کے ماتحت کچھ لوگوں کو ڈویلنگ دی جائیگی تو اس کے سلسلہ سیں کیا آئے کارروائی کی گئی ۔

Oral Answers

[†][मॉलाना एम० फारूकी: सी०टी०ओ० ने यह तय किया था कि इस आर्गेनाइजेशन के मातहत फुछ लोगों को ट्रीनिय दी आएगी। तो उसके सिलासले में क्या आगे कार्रवाई की गई?

डा० पी० एस० दृशम्खः जी हां, टीनिंग का भी इंतजाम किया जारहा है, पर इस दक्त मेरे पास उसकी तफसील नहीं हैं।

مولادا أبم - فاروقي : أس أركفائزيشن ك ماتحت جو زمين هي كيا ولا علم لوگوں کو بھی کرائے پر دبی جاتی ہے یا اسٹیمٹ گہرسنت اس کو استعمال کرتی

† मिलाना एम० फारूकी : इस आर्यनाइ जेशन के मातहत जो जमीन हैं क्या वह आम लोगों को भी किसए पर दी जाती हैं या स्टंट गवर्नमेन्ट आर्गनाइ अंशन इसको इस्तेमाल करता है ?

डा० पी० एस० दंशम्खः जी नहीं। इसमें सं किसी प्राइवेट आर्गेनाइजेशन को नहीं दी जाती हैं: जितना हिस्सा सीव्टीव्योव के पास हैं वह अपने ही काम में लाते हैं।

SHRI RAGHAVENDRARAO: What is the progress of reclamation from year to year?

Dr. P. S. DESHMUKH: Yes, Sir, I have got it here. The figures are State-wise. It is a long list. For example, in 1947-48 in Uttar Pradesh it was 24,926 ncres. As it is a long list I will give the total, which is 14,60,000

श्री जि रा० कप्र: यह भीम किन शर्तां पर दूसरों को दी जाती हैं और बेचने के सम्बन्ध में

†H'ndi translation

सरकार की क्या नीति हैं। भूमिहीन लोगों को यह दी जाती हैं अथवा एंसे लोगों को जो दूसरं मजदूरों से उसको जुतवाएं और उपज कराएं?

to Questions

डा० पी० एस० इंशम्ख: मेम्बर साहब ट्रॅंक्टरों के बार में पछ रहे हैं या जमीन के बार में ?

श्री जि रा० कप्र: जमीन के बार में।

डा० पी० एस० दंशम्ख : जमीन तो यह दूसरों की हैं, यह काश्तकारों की जमीन हैं जहां पर हमने इंबेजन को दूर किया है और जहां पर सी०टी०ओ० काम करता है। हमार पास कोई एंसी भीम नहीं हैं, जंगल क्लीयर स के अलावा, चाहे वह प्राइवंट हो या सरकारी. जो कि हम दूसरों को द सकते हैं।

श्री जo रा० कपर: मेरा प्रश्न केवल उसी जमीन वे बार में था जो सरकार के कब्जे में हैं - जंगल इत्यादि और वह जमीन जिसको रिक्लेम किया हैं। एंसी जमीन दूसरों को किन शतां पर दी जाती हैं ? क्या सरकार की नीति इस सम्बन्ध में यह है कि लैंडलेस लेबरर्स को दी जाए या किसी और प्रकार से ?

डा० पी० एल० दंशमुख : जैंसा कि जवाव में कहा है, यह सब स्टंट गवर्नमेन्ट के हाथ के अन्दर हैं, यह भूमि भी स्टंट गवर्नमेन्ट की हैं और इस वार में हमने इंफॉर्मिशन मांगी है। उसके जाने पर इस सवाल पर विचार किया जाएगा।

SHRI N. D. M. PRASADARAO: Under the scheme, are the lands cultivated by the peasants already again cultivated by the tractors and are the peasants charged for that?

DR. P. S. DESHMUKH: I do not quite follow the question, Sir, unless my friend wants to know whether we retractorize the land which is in cultivation.

SHRI N. D. M. PRASADARAO: No. Sir. Are the lands which were already being cultivated by the peasants also ploughed by the tractors and are the peasants charged for that?

Dr. P. S. DESHMUKH: There are some lands like that, because we cannot operate in small bits sometimes But most of these lands, according to my information, were lying fallow.

श्री नवाब सिंह चाँहान: क्या सरकार ने इस बात की जांच पड़ताल कराई हैं कि जिन जमीनों पर ट्रॅक्टर से कांस निकाल दी गई थी, वहां पर फिर कांस पेंदा नहीं हुई?

डा० पी० एस० दंशमुख: बहुत सी जगहों में कांस पँदा नहीं हुई, चन्द जगहों में पँदा हुई।

श्री नवाव सिंह चाँहान: किन किन जगहाँ में हुई हैं, क्या बतला सकते हैं?

डा० पी० एस० दंशमुख: भोपाल में कुछ हुई हैं, इसका कारण भी हैं। जैसे ही उस जमीन पर ट्रंक्टर किया गया, वर्षा हो गई जिसकी वजह से वहां पर फिर से कांस पँदा हो गई। पर इस तरह की जगहें आम तौर पर कम हैं।

श्री कन्हें सालाल वाँठ बँचा: क्या मंत्री महोदय बह बतलाएंगे कि ट्रॅक्टर से जो भीम रिक्लेम की गर्ड हैं और साधारण भीम में जो खेती होती हैं, उन दोनों के उत्पादन में कितना अन्तर हैं?

हा० पी० एस० दंशमुख: काफी अन्तर हैं, पर मेरें पास इसके आंकड़ं नहीं हैं। यह दंसा गया हैं और इसका काश्तकार को भी इत्तीमनान हैं कि टंक्टराइजेशन से बहुत ज्यादा फायदा उसको होता हैं।

B.C.G. VACCINATION

*65. SHRI M. GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

- (a) whether Government's attention has been drawn to the several statements of Shri C. Rajagopalachari of Madras regarding the undesirability of carrying on B.C.G. vaccination;
- (b) whether those views have been examined;

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- (c) whether medical opinion on this auestion has been collected; and
- (d) if so, what decision Govern ment have taken in the matter?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): (a) Yes.

- (b) Yes.
- (c) Yes.
- (d) The Government see no reason to change their decision regarding the continuance of the mass B.C.G. vaccination programme.

SHRI M. GOVINDA REDDY; May I know, Sir, what medical opinion has been consulted by the Government with regard to the contentions in this controversy?

SHRIMATI M. CHANDRASEKHAR: Sir, the experts in the Ministry have advised us; and we have taken the advice from the international experts and also the International Tuberculosis Conference, W.H.O. and so on.

SHRI M. GOVINDA REDDY; May I know, Sir, whether international opinion in this regard is very definite that B.C.G. vaccination is harmless?

SHRIMATI M. CHANDRASEKHAR: Yes. Sir. I can say that the International Tuberculosis Conferences held from time to time in recent years have supported this view.

SHRI M. GOVINDA REDDY; May I know, Sir, whether the contention of Rajaji that without taking the Man-toux test in which primary infection is disclosed if vaccination is conducted it is bound to be harmful?

SHRIMATI M. CHANDRASEKHAR: Sir, all the people are vaccinated *vith B.C.G. only after the tuberculin test is done.

SHRI M. GOVINDA REDDY: Have the Government got the medical opinion that has been expressed in newspapers in which some foreign